

to justify an air service on this sector.

Financial Return from Power and Irrigation Projects

3542. { **Shri P. C. Borooah:**
Sri B. C. Mullick:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether it is a fact that the Planning Commission have suggested some measures for augmenting financial returns from Power and Irrigation Projects;

(b) if so, what are the measures; and

(c) what decision has been taken by Government thereon?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Measures suggested to State Governments for improving financial returns from Power and Irrigation projects are given in the statement laid on the Table of the House. [See Appendix IV, annexure No. 65].

(c) It is for the State Governments to implement the suggestions. The matter is being considered by them.

Agriculture in Mandi District of Himachal Pradesh

3543. **Shri P. C. Borooah:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether an agreement has been signed with the West German Government for the development of agriculture in the Mandi district of Himachal Pradesh; and

(b) if so, what amount of aid is expected from that country under the agreement?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Not yet.

(b) Does not arise.

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Underbridge at Cuttack

3544. **Shri Chintamani Panigrahi:** Will the Minister of **Railways** be pleased to state:

(a) whether any communication has been received from the Orissa Government regarding the site where the underbridge is proposed to be constructed near the Railway level crossing at Cuttack with a view to connecting the National Highway with Cuttack city;

(b) if so, what progress has been achieved so far in this respect; and

(c) whether there has been any further correspondence between the Railway Ministry and the State Government in this connection?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes. The proposed under-bridge will be located at mile 255|1-2, at the South-end of Cuttack Station yard.

(b) and (c). The final decision has been taken only in May 1961 and the plans and estimates are being finalised. There has since been no further correspondence.

Tribal Jhumias

3545. **Shri Bangshi Thakur:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Jhumias of Tripura, specially of Kulai of Kamalpur and Kanchanpur of Dharmanagar, have prayed to Government for allowing them to pursue Jhum cultivation in Tripura forest till they are permanently settled in cultivable land; and

(b) if so, what action is proposed to be taken in this regard?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) Jhum cultivation in Reserved Forests and within half a mile on either side of the Public Works Department roads and navigable streams is prohibited. In protected forests, bona fide tribal Jhumias have been